

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 19

CP/249(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 19.07.2024

NAME OF THE PARTIES: PIYUSH MERCHANT V/s DAMOS
TRADING COMPANY PRIVATE LIMITED

Section 241(1) & 242(4) of the Companies Act, 2013

ORDER

1. Mr. Akash Agarwal, Ld. Counsel for the Petitioner present. Ms. Tanvi Rana, Ld. Counsel for the Respondent Nos. 2 to 7 present.
2. Ld. Counsel for the both sides submit that a valuation has been conducted and the valuer has recently served the valuation report which is in consideration thereof.
3. List this matter for further consideration on **23.08.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)